

MR. DEPUTY SPEAKER: The House stands adjourned to meet again at 4.30 p.m. By that time we will have some solution.

15.58 hrs.

The Lok Sabha then adjourned till thirty minutes past Sixteen Clock.

16.31 hrs.

The Lok Sabha re-assembled at Thirty one minutes past sixteen of the Clock

[MR. SPEAKER in the Chair]

[English]

MR. SPEAKER: Well, in the Leaders' meeting it is decided to meet again at 10.00 AM tomorrow and proceed with the business today. We have certain matters to be disposed of. We will take up Papers to be laid and afterwards I will request hon. Minister Shri Arjun Singh to make a statement and then the legislative business can be taken up.

Now Papers to be laid on the Table.

16.32 hrs.

PAPERS LAID ON THE TABLE

Annual Report, Annual Accounts and Review on the working of central Wakf council for 1990-91 etc.

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K. KAMALA KUMARI): Sir, on behalf of Shri Sitaram Kesri, I beg to lay on the Table-

- (1) (i) A copy of the annual Report (Hindi and English versions) of the Central Wakf Council for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Wakf Council for

the year 1990-91 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Wakf Council for the year 1990-91.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1945/92]

Memorandum of Understanding for 191-92 between metal scrap Corporation Limited and Ministry of steel etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRIGHULAM NABIAZAD): Sir, on behalf of Shri Sontosh Mohan Dev, I beg to lay on the Table-

- (1) A copy of the Memorandum of Understanding for the year 1991-92 between the Metal Scrap Trade Corporation Limited and the Ministry of Steel (Hindi and English versions). [Placed in Library See No. LT-1946/92]

- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the Ferro Scrap Nigam Limited and the Ministry of Steel (Hindi and English versions). [Placed in Library See No. LT-1947/92]

Notification on Under Central Reserve Police force Act 1949.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGLAM): Sir, on behalf of Shri M.M. Jacob, I beg to lay on the table a copy of the Indo-Tibetan Border Police, Sub-Inspector (Compounded/stores/Pharmacist) Recruitment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 104 in Gazette of India dated the 7th March

from the sitting of the House

4. 1992 under sub-section (3) of section 18 of the Central Reserve Police force Act, 1949. [Placed in Library See.. No.LT-1948/92]

Limited, Madras, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

Review on the working and annual Report of Himachal Pradesh /Agro-Industries Corporation Limited Shimla for 1990-91

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in library See No LT-1950/92]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGLAM): Sir, on behalf of Shri Mallepally Ramachandran, I beg to lay on the Table-

16.33 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

- (1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

MR. SPEAKER: The committee on absence of members from the sittings of the House in their Second Report presented to the House on 6th May, 1992, have recommended that leave of absence be granted to the following Members for the period mentioned against each:-

- (a) (i) Review by the Government on the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1990-91.

1. Shri Phoolchand Verma- 24.2-.92 to 10.4.92

2. Shri G.L. Kanaujia - 11.3.92 to 30 4 .92

(ii) Annual Report of the Himachal Pradesh Agro Industries corporation Limited, Shimla, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No LT- 1949/12]

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

- (b) (i) Reivew by the Government on the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1989-90.

MR. SPEAKER The leave is granted. The Members will be informed accordingly.

MR. SPEAKER: Now next item - Statement of Committee on Petitions.

Shri P.G. Narayanan, not present.

Shri Ramesh Chand Tomar, not present.

(ii) Annual Report of the Tamil Nadu Industries Corporation

Now Statement by the hon. Minister Shri Arjun Singh.